

GAUHATI HIGH COURT

Format for Annual compilation of Data :-

CASES INSTITUTED AND DISPOSED IN THE YEAR 2016

Name of the High Court	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)
Principal Seat	19770	4660	24430	11369	1994	13363	8676	1345	10021	22463	5309	27772
Kohima	355	25	380	362	45	407	328	42	370	389	28	417
Aizawl	332	40	372	330	40	370	326	47	373	336	33	369
Itanagar	712	54	766	870	112	982	726	111	837	856	55	911
TOTAL	21169	4779	25948	12931	2191	15122	10056	1545	11601	24044	5425	29469

STATUS OF CASES IN TERMS OF PENDENCY

(As on 31st December)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs	More than 5 yrs	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs	More than 5 yrs
2016	7229	4842	7024	3368	1404	1004	1807	1094
2016	208	91	68	22	10	05	06	07
2016	178	52	96	10	29	03	01	-
2016	378	193	243	42	21	14	16	04
Total	7993	5178	7431	3442	1464	1026	1830	1105

Strength of Judges

(As on 31st December)

Sanctioned Strength	Working strength	Vacancy
24 (Not yet revised after separation of Manipur, Tripura & Meghalaya High Court)	17	7

Bifurcation of Pending cases* (As on 31st December)

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	(Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters
Principal Seat	10352	12111	2103	3206	12455	15317
Kohima	152	237	11	17	163	254
Aizawl	149	187	13	20	162	207
Itanagar	421	435	26	29	447	464
TOTAL	11074	12970	2153	3272	13227	16242

Administrative Officer, Judl. (Statement)
Gauhati High Court, Guwahati

AAI: 04/2/17

Joint Registrar (Judicial)
Gauhati High Court, Guwahati

AAI: 04/2/17

Cases Instituted, Disposed and Pending at the Subordinate Courts of N.E. States under the Jurisdiction of the Gauhati High Court for the Year 2016

Name of the State/UT	2016	Cases brought forward from the previous year (Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos) during the year (Civil/Crl.)			Disposed of Cases (Nos.) during the year (Civil/Crl.)			Pending Cases at the end of the year (Nos.) (Civil/Crl.)		
		Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl
ASSAM		67375	175128	242503	43550	223705	267255	42720	208399	251119	68205	190434	258639
NAGALAND		1643	2219	3862	1439	3544	4983	1414	3001	4415	1668	2762	4430
MIZORAM		2266	2405	4671	4830	6069	10899	5011	5894	10905	2085	2580	4665
ARUNACHAL PRADESH		1457	7319	8776	2935	7256	10191	1369	3015	4384	3023	11560	14583

STRENGTH OF JUDICIAL OFFICERS

Name of the State/UT	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	424	310	114
NAGALAND	33	24	9
MIZORAM	63	30	33
ARUNACHAL PRADESH	26	17	9

Status of cases in terms of pendency (as on 31st December)

Name of the state	<i>Civil cases pending for</i>				<i>Criminal cases pending for</i>			
	Upto 1 yr.	More than 1 & less than 2 yrs.	More than 2 yrs.	More than 5 yrs.	Upto 1 yr.	More than 1 & less than 2 yrs.	More than 2 yrs.	More than 5 yrs.
Assam	23312	16109	22720	6064	72582	48262	52714	16876
Nagaland	506	326	472	364	809	559	763	631
Mizoram	817	467	701	100	1376	652	528	24
Arunachal Pradesh	717	889	1149	268	2163	1240	3734	4423

Bifurcation of pending cases* (as on 31st December)

Name	<i>Civil</i>		<i>Criminal</i>		<i>(Civ+Crl.)</i>	<i>(Civ+Crl.)</i>
	Ready (Complete matters)	Not Ready (Incomplete matters)	Ready (Complete matters)	Not Ready (Incomplete matters)	Ready (Complete matters)	Not Ready (Incomplete matters)
Assam	19086	49119	52267	138167	71353	187286
Nagaland	409	1259	883	1879	1292	3138
Mizoram	1208	877	706	1874	1914	2751
Arunachal Pradesh	1866	1157	4611	6949	6477	8106

*Matters ready for recording evidence in suits/final arguments in others, may be treated as "Ready matter" and rest are "Not ready".

Ann
06/02/17

Admin. Officer, Judicial (Statement Section)
Gauhati High Court, Guwahat

N. Nath
6.2.17

Ann
06.2.17

Joint Registrar (Judl.)
Gauhati High Court, Guwahati

N. Nath